

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/16630/2025 BLAPL/5701/2025	MUNA @ MANOJ NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BIKRAMPUR FCI /190 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001541/2024
2	D-BLAPL/16618/2025 BLAPL/5702/2025	SUBASH BHOI VS STATE OF ODISHA	AVIRAM PATRA VS	NIMAPADA /135 /2025 J.M.F.C.,NIMAPARA(Puri) GR/0000455/2025
3	D-BLAPL/16703/2025 BLAPL/5703/2025	SUBASH BHOI VS STATE OF ODISHA	AVIRAM PATRA VS	NIMAPADA /144 /2025 J.M.F.C.,NIMAPARA(Puri) GR/0000512/2025
4	D-BLAPL/16774/2025 BLAPL/5704/2025	GANI @ GANESH PRUSTY VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	HINJILI /125 /2025 J.M.F.C.,HINJILI(Ganjam) GR/0000153/2025
5	D-BLAPL/15382/2025 BLAPL/5705/2025	AKTAR MAHAMMAD VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	JONK /88 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000014/2025
6	D-BLAPL/16371/2025 BLAPL/5706/2025	ARUN KUMAR PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	BANTALA /49 /2025 A.D.J.,ANGUL(Anugul) CT/0000408/2025
7	D-BLAPL/15636/2025 BLAPL/5707/2025	SUJIT LUHA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BAUNISUNI /31 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000065/2025
8	D-BLAPL/16137/2025 BLAPL/5708/2025	JAY KRUSHNA BARIK VS STATE OF ODISHA	BUDHIRAM DAS VS	SONEPUR /374 /2024 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000346/2024
9	D-BLAPL/16247/2025 BLAPL/5709/2025	PRAHALLAD MAJHI VS STATE OF ODISHA	MANORANJAN ACHARYA VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000006/2025
10	D-BLAPL/16619/2025 BLAPL/5710/2025	BULU @ GULSAN NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /268 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000531/2025
11	D-BLAPL/16577/2025 BLAPL/5711/2025	KANHA @ ARABINDA SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	BHUBAN /550 /2024 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000102/2025

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12	D-BLAPL/16607/2025 BLAPL/5712/2025	HRUSIKESH THAPA @ AMJAT THAPA VS STATE OF ODISHA	ANIRUDHA DAS VS	RAMPUR (SONEPUR) /37 /2022 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/000003/2022
13	D-BLAPL/16141/2025 BLAPL/5713/2025	JAY KRUSHNA BARIK VS STATE OF ODISHA	BUDHIRAM DAS VS	BIRMAHARAJPUR /12 /2025 S.D.J.M.,BIRMAHARAJPUR(Sonepur) GR/000025/2025
14	D-BLAPL/16450/2025 BLAPL/5714/2025	RAVI RAJ VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000402/2025
15	D-BLAPL/16179/2025 BLAPL/5715/2025	HARI BARIK VS STATE OF ODISHA	BUDHIRAM DAS VS	BIRMAHARAJPUR /12 /2025 S.D.J.M.,BIRMAHARAJPUR(Sonepur) GR/000025/2025
16	D-BLAPL/16417/2025 BLAPL/5716/2025	SARASWATI NATH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /326 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000693/2025
17	D-BLAPL/15894/2025 BLAPL/5717/2025	UMESH KUMAR RAMANI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-15 /185 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0003363/2024
18	D-BLAPL/16853/2025 BLAPL/5718/2025	NARAYANSINTI DILLIP KUMAR CHOUDHURY VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	VIGILANCE PS (BERHAMPUR) /6 /2025 SPECIAL JUDGE (VIG),BERHAMPUR(Ga GR/0000005/2025
19	D-BLAPL/15901/2025 BLAPL/5719/2025	PANDABA MUKHI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /142 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000055/2025
20	D-BLAPL/15937/2025 BLAPL/5720/2025	MANORANJAN SAHU @ MANORANJAN SAHOO VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SORO /1082 /2024 J.M.F.C.,SORO(Baleshwar) CT/0001760/2024
21	D-BLAPL/15938/2025 BLAPL/5721/2025	MANORANJAN SAHU @ MANORANJAN SAHOO VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SORO /1072 /2024 J.M.F.C.,SORO(Baleshwar) CT/0001746/2024
22	D-BLAPL/16567/2025 BLAPL/5722/2025	SUMIT PODAR VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000038/2024
23	D-BLAPL/16412/2025	CHINTU MALLIK	PRAKASH CHANDRA DASH	RAJNAGAR /133 /2025

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	BLAPL/5723/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000029/2025
24	D-BLAPL/15616/2025 BLAPL/5724/2025	SANJAYA KUMAR SHANI VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	JONK /95 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000018/2025
25	D-BLAPL/16413/2025 BLAPL/5725/2025	BABULI MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	PATKURA /57 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000695/2025
26	D-BLAPL/15664/2025 BLAPL/5726/2025	RAGHUBIR SINGH VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	JONK /95 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000018/2025
27	D-CMP/20929/2025 CMP/843/2025	RAMESH CHANDRA PALEI VS BIDULATA PALEI	PRAFULLA KUMAR KAR VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendrapara) CS/0000014/2024
28	D-CMP/21821/2025 CMP/844/2025	KIRTIRANJAN MOHANTY VS JYOTIRANJAN MOHANTY	NIRANJAN PANDA VS	// 2ND A.D.J.,CUTTACK(Cuttack) Fao/0000046/2024
29	D-CONTC/20056/2025 CONTC/2442/2025	SUNITA MAHAKUDA VS ASHIS ISWAR PATIL, IAS	ADV VS	// () //
30	D-CRLA/16372/2025 CRLA/636/2025	SUKADEV@PINKU KUMAR ROUT VS STATE OF ODISHA	PRATAP KESHARI DEO VS	JAJPUR SADAR /16 /2022 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000009/2022
31	D-CRLA/16636/2025 CRLA/637/2025	SUMANTA BEHERA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	NAKTIDEUL /69 /2013 SPECIAL JUDGE (POCSO), SAMBALPUR ST/0000232/2013
32	D-CRLA/15843/2025 CRLA/638/2025	JAYA KHARA VS STATE OF ODISHA	SK. ZAFARULLA VS	PADWA /14 /2019 ADDL DISTRICT AND SESSIONS JUDGE, CT/0000037/2019
33	D-CRLA/16106/2025 CRLA/639/2025	NIRANJAN SETHI VS STATE OF ODISHA	SK. ZAFARULLA VS	PURUNAKATAK /85 /2016 A.D.J.,BOUDH(Baudh) ST/0000014/2022
34	D-CRLA/16473/2025 CRLA/640/2025	DIBAKARA MAHANTA VS	NARENDRA KUMAR LENKA VS	KEONJHAR SADAR /79 /2025 SPECIAL JUDGE,KEONJHAR(Kendujhar)

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35	D-CRLA/16789/2025 CRLA/641/2025	STATE OF ODISHA RABI NARAYAN @ RABINDRANATH PRADHAN VS STATE OF ODISHA	TANMAY MISHRA VS	Spl/0000271/2025 RAMBHA (KHALLIKOTE) /73 /2003 ASST. SESSIONS JUEGE,KHALLIKOTE(O ST/0000179/2013
36	D-CRLMC/12378/2025 CRLMC/1952/2025	STATE OF ODISHA TRIPURARI SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	ANGUL TOWN /1003 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0002275/2024
37	D-CRLMC/12493/2025 CRLMC/1953/2025	STATE OF ODISHA TRIPURARI SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TALCHER TOWN /69 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0000148/2024
38	D-CRLMC/16013/2025 CRLMC/1954/2025	STATE OF ODISHA BISWAJIT PADHI VS STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	KORAPUT SADAR /94 /2023 S.D.J.M.,KORAPUT(Koraput) GR/0000551/2023
39	D-CRLMC/16051/2025 CRLMC/1955/2025	STATE OF ODISHA BABULA NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	GHATAGAON /158 /2023 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000051/2023
40	D-CRLMC/16178/2025 CRLMC/1956/2025	STATE OF ODISHA SAROJ KUMAR BISWAL VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	SAMBALPUR VIGILANCE /50 /2012 SPL.JUDGE (VIG), SUNDERGARH(Sunda CT/0000001/2014
41	D-CRLMC/16333/2025 CRLMC/1957/2025	STATE OF ODISHA SOUMITRI @ SAMITRY BARGE VS STATE OF ODISHA	KULDEEP MOHANTY VS	BHATILI /92 /2017 S.D.J.M.,BARGARH(Bargarh) CT/0000688/2017
42	D-CRLMC/11206/2025 CRLMC/1958/2025	STATE OF ODISHA BABUL SETHY VS STATE OF ODISHA	BIDYADHAR MANSING VS	PARADEEP LOCK /226 /2024 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000123/2024
43	D-CRLMC/16535/2025 CRLMC/1959/2025	STATE OF ODISHA PINTU @ PANKAJ PASWAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	PLANTSITE /38 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0000185/2025
44	D-CRLMC/16574/2025 CRLMC/1960/2025	STATE OF ODISHA RABI DORA VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /232 /2017 J.M.F.C.,RANPUR(Nayagarh) GR/0000224/2017
45	D-CRLMC/16670/2025 CRLMC/1961/2025	STATE OF ODISHA SARAT KUMAR JENA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	AUL /162 /2024 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000014/2024

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46	D-CRLMC/16568/2025 CRLMC/1962/2025	BEDA BAG VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	JUNAGARH /268 /2020 J.M.F.C.,JUNAGARH(Kalahandi) CT/0000260/2020
47	D-CRLMC/16113/2025 CRLMC/1963/2025	NIJWM MAHILARY VS STATE OF ODISHA	SUBHANKAR ROUT VS	S.P.(CID-CRL),CUTTACK /8 /2019 S.D.J.M.,BHUBANESWAR(Khordha) CT/0002763/2019
48	D-CRLMC/16674/2025 CRLMC/1964/2025	BISHAL SUBUDHI VS STATE OF ODISHA	ABHAS MOHANTY VS	PURIGHAT /124 /2021 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000757/2021
49	D-CRLMC/16727/2025 CRLMC/1965/2025	BIDYADHAR MAJHI@BIDU VS STATE OF ODISHA	KULDEEP MOHANTY VS	SAHADEV KHUNTA /63 /2017 S.D.J.M.,BALASORE(Baleshwar) CT/0000556/2017
50	D-CRLMC/12496/2025 CRLMC/1966/2025	TRIPURARI SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	COLLIERY /717 /2024 J.M.F.C,TALCHER(Anugul) GR/0001660/2024
51	D-RSA/22763/2025 RSA/271/2025	APPILINENI TYAGRAJ NAIDU VS SAILENDRA NARAYAN SENAPATI	GOPINATH MISHRA VS	// 1ST. A.D.J.,ROURKELA(Sundargarh) RFA/0000071/2008
52	D-WA/22000/2025 WA/933/2025	ODISHA WATER SUPPLY AND SEWERAGE BOARD, KHORDHA VS BISHNU CHARAN SWAIN	SAILAZA NANDAN DAS VS	// () //
53	D-WA/22017/2025 WA/934/2025	ODISHA WATER SUPPLY AND SEWERAGE BOARD, BBSR VS SISIR KUMAR CHHATOI	SAILAZA NANDAN DAS VS	// () //
54	D-WA/18436/2025 WA/935/2025	DRIMES UNIVERSITY, CUTTACK VS CONTROLLING AUTHORITY UNDER PAYMENT OF GRATUITY ACT CUM DLC,CUTTACK	TANMAY MISHRA VS	// () //
55	D-WP(C)/22754/2025 WP(C)/15748/2025	ANTUNI KISHAN VS STATE OF ODISHA	JITENDRA KUMAR LENKA VS	// () //
56	D-WP(C)/21652/2025 WP(C)/15749/2025	AKRURA NAYAK VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	// () //
57	D-WP(C)/19664/2025	PRADEEP KUMAR SAHU	TANMAY MISHRA	//

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	WP(C)/15750/2025	VS UNION OF INDIA	VS	0 //
58	D-WP(C)/22639/2025 WP(C)/15751/2025	CHANDRA SEKHAR MAHANTA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// 0 //
59	D-WP(C)/22665/2025 WP(C)/15752/2025	PARAMESWAR DEHURY VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// 0 //
60	D-WP(C)/22659/2025 WP(C)/15753/2025	RAJENDRA MAJHI VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// 0 //
61	D-WP(C)/22653/2025 WP(C)/15754/2025	JAGADISH PATRA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// 0 //
62	D-WP(C)/22259/2025 WP(C)/15755/2025	BASANTA KUMAR SAHOO VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	// 0 //
63	D-WP(C)/22666/2025 WP(C)/15756/2025	NETRANANDA MAHANTA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// 0 //
64	D-WP(C)/22273/2025 WP(C)/15757/2025	RAGHUNATH PALAI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
65	D-WP(C)/22656/2025 WP(C)/15758/2025	JANAKI MAHANTA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// 0 //
66	D-WP(C)/21909/2025 WP(C)/15759/2025	NISITHA RANJAN SARANGI VS STATE BANK OF INDIA	DIPANKAR ACHARYA VS	// 0 //
67	D-WP(C)/20315/2025 WP(C)/15760/2025	BIBHUTI BHUSANA ROUTARAY VS STATE OF ODISHA	GOPAL KRISHNA BEHERA VS	// 0 //
68	D-WP(C)/17939/2025 WP(C)/15761/2025	SUDARSAN PANIGRAHI VS	SARADA PRASANNA SARANGI VS	// 0

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69	D-WP(C)/19030/2025 WP(C)/15762/2025	STATE OF ODISHA DUKHABANDHU TANTY VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// // 0 //
70	D-WP(C)/22649/2025 WP(C)/15763/2025	SWASTIK INGOT PVT LTD, SUNDARGARH VS THE ADDL COMMISSIONER GST AND CENTRAL EXCISE, BBSR	BHABANI PRASAD MOHANTY VS	// 0 //
71	D-WP(C)/19035/2025 WP(C)/15764/2025	SAROJINI PATEL VS GOVT OF ORISSA	BHABA RANJAN KAR VS	// 0 //
72	D-WP(C)/19058/2025 WP(C)/15765/2025	ALEKHA KUMAR NAIK VS GOVT OF ORISSA	BHABA RANJAN KAR VS	// 0 //
73	D-WP(C)/19037/2025 WP(C)/15766/2025	CHANDRAKANTI PANDEY VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //
74	D-WP(C)/21945/2025 WP(C)/15767/2025	GUNAMATI PANIKA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
75	D-WP(C)/19043/2025 WP(C)/15768/2025	JENAMANI NAIK VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //
76	D-WP(C)/19050/2025 WP(C)/15769/2025	RANCHANA PATEL VS GOVT OF ORISSA	BHABA RANJAN KAR VS	// 0 //
77	D-WP(C)/19047/2025 WP(C)/15770/2025	URBASI DEI VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //
78	D-WP(C)/19098/2025 WP(C)/15771/2025	PULIN KUMAR MEHER VS GOVT.OF ORISSA	BHABA RANJAN KAR VS	// 0 //
79	D-WP(C)/22724/2025 WP(C)/15772/2025	ARATA KUMAR SWAIN VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //

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80	D-WP(C)/22787/2025 WP(C)/15773/2025	KALPANA BHOI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// 0 //
81	D-WP(C)/19073/2025 WP(C)/15774/2025	CHANDRAKANTI DEVI VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //
82	D-WP(C)/19082/2025 WP(C)/15775/2025	ROHINI NAIK VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //
83	D-WP(C)/19040/2025 WP(C)/15776/2025	SURENDRA KUMAR NAIK VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //
84	D-WP(C)/19096/2025 WP(C)/15777/2025	RUKMAN PATEL VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //
85	D-WP(C)/22873/2025 WP(C)/15778/2025	KULAMANI PARIDA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
86	D-WP(C)/19059/2025 WP(C)/15779/2025	SURESH KUMAR PATEL VS GOVT. OF ORISSA, BBSR	BHABA RANJAN KAR VS	// 0 //
87	D-WP(C)/18334/2025 WP(C)/15780/2025	RAMANATH ACHARYA VS THE COLLECTOR, CUTTACK	VS	// 0 //
88	D-WP(C)/16253/2025 WP(C)/15781/2025	UNION OF INDIA VS SURESH KUMAR KALOTH	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //
89	D-WP(C)/22515/2025 WP(C)/15782/2025	PREETI PRIYADARSINI VS STATE OF ODISHA	HARMOHAN DHAL VS	// 0 //
90	D-WP(C)/22832/2025 WP(C)/15783/2025	ASHOK KUMAR SAHOO VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
91	D-WP(C)/22470/2025	STATE OF ODISHA	NILAYA KANTA ROUT, A.S.C	//

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	WP(C)/15784/2025	VS M/S JAI HANUMAN UDYOG LTD., JHARSUGUDA	VS	() //
92	D-WP(C)/22275/2025 WP(C)/15785/2025	SHIPU NAHAK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// () //
93	D-WP(C)/22471/2025 WP(C)/15786/2025	STATE OF ODISHA VS M/S JAI HANUMAN UDYOG LTD	NILAYA KANTA ROUT, A.S.C VS	// () //
94	D-WP(C)/22710/2025 WP(C)/15787/2025	SREETAM DASH VS STATE OF ODISHA	MANOJ KUMAR KHUNTIA VS	// () //
95	D-WP(C)/21666/2025 WP(C)/15788/2025	BINDU BHUSAN PANDA VS THE ADDL.COMMISSIONER, COSOLIDATION AND SETTLEMENT, SAMBALPUR	PRASHANTA KUMAR DAS VS	// () //
96	D-WP(C)/18502/2025 WP(C)/15789/2025	BHISMA DEV KALO VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// () //
97	D-WP(C)/18478/2025 WP(C)/15790/2025	DILLIP KUMAR SAHOO VS STATE OF ODISHA	HARA PRASAD RATH VS	// () //
98	D-WP(C)/22186/2025 WP(C)/15791/2025	PURUSOTTAM BARIK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// () //
99	D-WP(C)/22081/2025 WP(C)/15792/2025	EXECUTIVE ENGINEER (ELECT), TPWODL, RAJGANGPUR ELECTRICAL DIVISION, SUNDARBARI VS THE APPELLATE AUTHORITY, OFFICE OF ADDITIONAL CHIEF ENGINEER CUM ELECTRICAL INSPECTOR, ROURKELA	SUNDEB KUMAR TRIPATHY VS	// () //
100	D-ABLAPL/16170/2025 ABLAPL/6523/2025	BHABESH MOHANTA KUNA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	//0 () //
101	D-ABLAPL/16194/2025 ABLAPL/6524/2025	KALIA @ SARAT KUMAR SWAIN VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /90 /2021 () //
102	D-ABLAPL/16431/2025 ABLAPL/6525/2025	KANHU CHARAN PATRA VS	JAYADEBA BEHERA VS	BHANJANAGAR /234 /2025 ()

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103	D-ABLAPL/16434/2025 ABLAPL/6526/2025	STATE OF ODISHA SALIL KUMAR NAG VS	JAYADEBA BEHERA VS	// PATNAGARH /100 /2025 ()
104	D-ABLAPL/16571/2025 ABLAPL/6527/2025	STATE OF ODISHA DINA SANTA VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /154 /2020 ()
105	D-ABLAPL/16620/2025 ABLAPL/6528/2025	STATE OF ODISHA RAKESH NAYAK @ RAJESH KUMAR NAYAK VS	TANMAY MISHRA VS	// KHANDAGIRI P.S. /296 /2025 ()
106	D-ABLAPL/16611/2025 ABLAPL/6529/2025	STATE OF ODISHA BABA @ ASHUTOSH MISHRA VS	PARTHA SARATHI DAS VS	// KHURDA SADAR /146 /2025 ()
107	D-ABLAPL/16429/2025 ABLAPL/6530/2025	STATE OF ODISHA ISLAM SAHA VS	DEBIDUTTA MOHAPATRA VS	// AIR FIELD P.S. /143 /2025 ()
108	D-ABLAPL/15799/2025 ABLAPL/6531/2025	STATE OF ODISHA SARADA PRASAD NAYAK VS	BIKRAM KESHARI BAL VS	// SALIPUR /201 /2025 ()
109	D-ABLAPL/16401/2025 ABLAPL/6532/2025	STATE OF ODISHA SUBASH CHANDRA NAYAK VS	ASISH CHANDRA RATH VS	// JAJPUR TOWN /258 /2025 ()
110	D-ABLAPL/14926/2025 ABLAPL/6533/2025	STATE OF ODISHA SABNAM ARA BIBI VS	BIKRAM KESHARI BAL VS	// DERABIS /77 /2025 ()
111	D-ABLAPL/16334/2025 ABLAPL/6534/2025	STATE OF ODISHA SANJAY MAJHI @ SANJAYA KUMAR MAJHI VS	AKSHAYA KUMAR SAHOO VS	// REAMAL /221 /2024 ()
112	D-ABLAPL/16279/2025 ABLAPL/6535/2025	STATE OF ODISHA ASHIS KUMAR JENA VS	PRATIK DASH VS	// BHADRAK TOWN /297 /2025 ()
113	D-ABLAPL/16335/2025 ABLAPL/6536/2025	STATE OF ODISHA MOCHIRAM BARAL VS	MANAS KUMAR CHAND VS	// NACHUNI /294 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-ABLAPL/16657/2025 ABLAPL/6537/2025	RAJA RAO VS STATE OF ODISHA	PRASANA KUMAR PANDA VS	//0 () //
115	D-ABLAPL/16315/2025 ABLAPL/6538/2025	NIRMAL KUMAR MOHAPATRA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	DELANGA /86 /2025 () //
116	D-ABLAPL/16324/2025 ABLAPL/6539/2025	BIJAYA KUMAR NAYAK VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	PHULBANI TOWN /163 /2025 () //
117	D-ABLAPL/16452/2025 ABLAPL/6540/2025	MANOJ KU. DIGAL VS UNION OF INDIA	BISWAJIT MOHAPATRA VS	NCB BHUBANESWAR /9 /2024 () //
118	D-ABLAPL/15634/2025 ABLAPL/6541/2025	RATNAKAR NAYAK VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	MAHANGA /291 /2024 () //
119	D-ABLAPL/16342/2025 ABLAPL/6542/2025	SUSANTA PATRA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	RANPUR /211 /2024 () //
120	D-ABLAPL/16197/2025 ABLAPL/6543/2025	NIRANJAN ROUT VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BADACHANA /118 /2025 () //
121	D-ABLAPL/16426/2025 ABLAPL/6544/2025	PINKU PADHIARI @ ASHRUMOCHANA PADHIARI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KODALA /226 /2025 () //
122	D-ABLAPL/16218/2025 ABLAPL/6545/2025	JAGANNATH BEHERA @ MINJA DAS VS STATE OF ODISHA	SAKTI PRASAD DAS VS	BADAGODA P.S. /252 /2025 () //
123	D-ABLAPL/16549/2025 ABLAPL/6546/2025	ALOK MALIK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	JAJPUR SADAR /185 /2025 () //
124	D-ABLAPL/16469/2025 ABLAPL/6547/2025	ANIL BEHERA @ TUNA BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /401 /2025 () //
125	D-ABLAPL/16232/2025	MANOJ KUMAR KHURA	BUDHIRAM DAS	AMBADOLA /51 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/6548/2025	VS STATE OF ODISHA	VS	() //
126	D-ABLAPL/16546/2025 ABLAPL/6549/2025	ALOK MALIK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	JAJPUR SADAR /183 /2025 () //
127	D-ABLAPL/16474/2025 ABLAPL/6550/2025	BISHAL HARIJAN VS STATE OF ODISHA	ANIRUDHA DAS VS	PAPADAHANDI /103 /2025 () //
128	D-ABLAPL/16314/2025 ABLAPL/6551/2025	CHINU @ SANTOSH BARIK @ SANTOSH BEHERA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHURDA SADAR /140 /2024 () //
129	D-ABLAPL/16775/2025 ABLAPL/6552/2025	DEBABRATA MALLICK VS STATE OF ODISHA	JAYDEEP PAL VS	UDITNAGAR /158 /2025 () //
130	D-ABLAPL/16511/2025 ABLAPL/6553/2025	DURYODHAN PARIDA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	JAJPUR SADAR /73 /2025 () //
131	D-ABLAPL/16581/2025 ABLAPL/6554/2025	JOGESWAR SAHU @ JUGESWAR SAHU VS STATE OF ODISHA	ABHIMANYU PARIDA VS	KEGAON /86 /2025 () //
132	D-ABLAPL/16648/2025 ABLAPL/6555/2025	RAJA RAO VS STATE OF ODISHA	PRASANA KUMAR PANDA VS	/ /0 () //
133	D-ABLAPL/16653/2025 ABLAPL/6556/2025	RAJA RAO VS STATE OF ODISHA	PRASANA KUMAR PANDA VS	/ /0 () //